

GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
(Establishment Section) Civil Secretariat
Srinagar/Jammu.

Subject:- Implementation of Litigation Policy – deployment of staff thereof.

Order No: **151** -JK (LD) of 2021.
Dated : 15 - 07 - 2021.

In the interest of administration, sanction is accorded to the following transfers and postings with immediate effect:-

1. Mr. Shabir Ahmad Khan, Head Assistant presently posted in the office of Presiding Officer, MACT, Srinagar is transferred and posted in the Directorate of Urdu Coordination Cell against available post;
2. Mr. Javid Ahmad Dar, Head Assistant presently deployed in the Directorate of Litigation, Kashmir is posted in the office of Presiding Officer, MACT, Srinagar vice Mr. Shabir Ahmad Khan;
3. Mr. Mohammad Ashraf Wani, Senior Assistant presently deputed in the office of Deputy Director (Prosecution), Batote is transferred and posted in the District Litigation Office, Ramban against available post;
4. Mr. Mohammad Shafi Lone, Junior Assistant presently posted in the office of Public Prosecutor, Baramulla is transferred and posted in the District Litigation Office, Baramulla alongwith the post;
5. Mr. Lucky Khajuria, Junior Assistant presently posted in the Department of Law, Justice and Parliamentary Affairs is transferred and posted in the District Litigation Office, Samba against available post;
6. Mr. Nisar Ahmad Dar, Junior Assistant presently posted in the office of Public Prosecutor, Pulwama is transferred and posted in the District Litigation Office, Pulwama alongwith the post;
7. Mr. Ashiq Hussain Sheikh, Junior Assistant presently posted in the office of Public Prosecutor, Shopian is transferred and posted in the District Litigation Office, Shopian alongwith post; and
8. Ms. Mudasir Bano, Junior Assistant presently deployed in the Directorate of Litigation, Kashmir is posted in the District Litigation Office, Srinagar against available post;
9. Smt. Kanta Devi, Orderly presently posted in the office of Public Prosecutor, Ramban is transferred and posted in the District Litigation Office, Ramban alongwith the post;
10. Mtr. Dilshada Akther, Orderly presently posted in the office of Public Prosecutor, Ganderbal is transferred and posted in the District Litigation Office, Ganderbal alongwith the post.

The above officials shall be deemed to have been relieved from the date of issuance of this Order.

By Order.


(Ashish Gupta)

Additional Secretary to Government.

No:- LAW-Estt/102/2021-10.

Dated:- 15 – 07 – 2021.

Copy to the:-

1. Presiding Officer, MACT, Srinagar.
2. Director Litigation, Jammu.
3. Director Finance, Department of Law, Justice and Parliamentary Affairs.
4. Director, Urdu Coordination Cell.

- 5 Director Litigation, Kashmir with the request direct S/Shri Fayaz Ahmad Bhat and Ab Qayoom Lone. Head Assistant to report for duties in the District Litigation Office, Bandipora and Srinagar respectively forthwith.
- 6 Private Secretary to the Secretary to Government, Department of Law, Justice and Parliamentary Affairs for information of the Secretary.
- 7 District Litigation Officer, Srinagar/Baramulla/Pulwama/Ganderbal/Shopian/Samba/Ramban.
- 8 Incharge Website.
- 9 Concerned Officials for compliance.
- 10 Order file.